

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1196  
ANSWERED ON:26.11.2009  
FINANCIAL ASSISTANCE TO NGOS  
Dubey Shri Nishikant

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the number of applications / representations received by the Government from Non-Governmental Organizations and Charitable Institutions for obtaining financial grants for the welfare of minority communities during each of the last three years, State-wise;
- (b) the details of amount sanctioned to the NGOs/charitable institutions during the said period, institution-wise, State-wise;
- (c) the number of applications pending with Government at present and reasons therefor;and
- (d) any mechanism evolved by the Government to ensure that the grants given to the NGO's are utilized for the desired purpose?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

- (a): The information is given in the statement enclosed at Annexure-I.
- (b): The information are available on the website of this Ministry: [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in) .
- (c): Proposals are received throughout the year and proposals, complete in all respects, are considered for sanction depending on availability of funds.
- (d): As part of the monitoring mechanism, the grantee institutes are open to inspection by the officers of Central Government/State Government/Union Territory, apart from putting the information on website, producing Utilization Certificate before second instalment is released, and sending required information periodically to the Government.